

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT VI**

Item No. 26.

IA 2362(MB)2023 In C.P. (IB)/1090(MB)2022

CORAM:

**SHRI SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING DATED **13.09.2023**

NAME OF THE PARTIES: **Haabia Resources Private Limited**

**Vs**

**Vidyut Metallics Private Limited**

**Counsel for the OC** : Adv. Anuj Bhattad a/w Adv. Ajit Anekar

**Counsel for the CD** : Adv. Anuja Bhansali a/w Adv. Anam Sadiwala a/w  
Adv. Abhyarthana Singh i/b Rashmikant & partners

**IBC- Sec 9 & Other provisions**

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**ORDER**

Pleadings are completed in the matter. As requested by both parties, list for hearing **on 13.10.2023**.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

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